COURT – I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 156 OF 2017

Dated: 3rd July, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

:

In the matter of :

Aravali Power Company Private Ltd.

...Appellant(s)

...Respondent(s)

Vs.

Haryana Power Purchase Centre & Ors.

Counsel for Appellant(s)

Mr. M.G.Ramachandran Ms. Poorva Saigal Mr. Shubham Arya

<u>ORDER</u>

List the matter on 25.07.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/hks